

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 195 OF 2016

Dated: 6th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

GMR Karmalanga Energy Ltd. & Anr.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Vishrov Mukherjee
Mr. Rohit Venkat
Ms. Raveena Dhamija

Counsel for the Respondent(s)

:

Mr. K. S. Dhingra for R.1

Mr. G. Umapathy
Mr. Aditya Singh for R. 2 to 4

Mr. Ravi Kishore for R.5

Mr. R.B.Sharma for R-6 to R-9

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **12.07.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**